

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:3144
ANSWERED ON:12.08.2010
ALL INDIA JUDICIAL SERVICES
Tewari Shri Manish

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government proposes to create an All India Judicial Service;
- (b) If so, whether the Government initiated consultations with the stakeholders in the legal and judicial arena in this regard;
- (c) If so, the outcome of the said consultation;
- (d) the format, structure, function and recruitment processes for the aforesaid judicial service proposed by the Government;
- (e) whether any formal consultation paper has been issued by the Government in this regard; and
- (f) the extent to which an All India Judicial Service would strengthen the delivery and administration of justice?

Answer

MINISTER OF LAW & JUSTICE (DR. M. VEERAPPA MOILY)

(a) to (c): Pursuant to the recommendations of the Law Commission of India in its 1st, 8th and 11th reports, the directions of the Supreme Court of India in its judgment of 13.11.1991 in W.P. No. 1022 of 1989 - in the matter of All India Judges Association and others Vs. Union of India & ors., and the guidelines recommended by the First National Judicial Pay Commission, the Government is seized with the matter of creation of an All India Judicial Service.

Since the All India Judicial Service would be common to the Union and the States and requires consent of the State Governments and High Courts, their views/comments were sought.

The issue was further discussed in the Conference of Chief Ministers and Chief Justices held on 16-08-2009 where it was, inter-alia, decided 'The State Governments, in principle, concurred with the proposal of formation of All-India Judicial Service. However, before giving effect to the formation of All-India Judicial Service, a comprehensive deliberation be held.'

(d) & (e): No, Madam.

(f): It is expected that creation of such a service through competitive examination, would attract brilliant young men and women and thus best talent all over the country would come to the judiciary, as in respect of other All India Services, and improve overall justice delivery system.